

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2012

Dated : 27th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Tata Power Delhi Distribution Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Ms. Kanika Chugh
Mr. Anand Srivastava
Mr. Shantanu Singh
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh

ORDER

Heard learned counsel for the appellant.

Post the matter for further hearing on **9th July, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**